

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 931/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

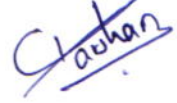
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Jeevanrekha Investrade Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Darshan Ashav Yb Sanjay Udeshi R.W.	Advocate	
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ORDER

CSP 914/230-232/NCLT/MB/MAH/2017
CSP 916/230-232/NCLT/MB/MAH/2017
CSP 917/230-232/NCLT/MB/MAH/2017
CSP 918/230-232/NCLT/MB/MAH/2017
CSP 919/230-232/NCLT/MB/MAH/2017
CSP 920/230-232/NCLT/MB/MAH/2017
CSP 921/230-232/NCLT/MB/MAH/2017
CSP 922/230-232/NCLT/MB/MAH/2017
CSP 924/230-232/NCLT/MB/MAH/2017
CSP 925/230-232/NCLT/MB/MAH/2017
CSP 926/230-232/NCLT/MB/MAH/2017
CSP 926/230-232/NCLT/MB/MAH/2017
CSP 927/230-232/NCLT/MB/MAH/2017
CSP 928/230-232/NCLT/MB/MAH/2017
CSP 929/230-232/NCLT/MB/MAH/2017
CSP 930/230-232/NCLT/MB/MAH/2017
CSP 931/230-232/NCLT/MB/MAH/2017
CSP 936/230-232/NCLT/MB/MAH/2017
CSP 937/230-232/NCLT/MB/MAH/2017
CSP 938/230-232/NCLT/MB/MAH/2017
CSP 939/230-232/NCLT/MB/MAH/2017
CSP 941/230-232/NCLT/MB/MAH/2017
CSP 942/230-232/NCLT/MB/MAH/2017

Cases are admitted. List this matter on 7.12.2017

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)